

# OFFICE OF DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

Pursuant to orders No.67/G-I/Gaz.IA/DHC/2020 and No.68/DHC/Gaz./G-7/VI.E.2(a)/2020 dated 03.10.2020 of Hon'ble High Court of Delhi at New Delhi, the following postings & transfers are being made in official exigency with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1	Faneshwar Singh S/o Late Sh. Jagbir Singh EC:75312020	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. Vikash Dhull, Ld. Judge, Family Courts, Dist.: North Rohini Courts, Delhi	Desg: Peon Role: Orderly Posting: Sh. Vikas Dhull, Ld. Special Judge, (PC Act) (CBI) - 23 Dist.: RACC New Delhi
2	Amit Kumar Swami S/o Sh. N.K. Swami EC: 11140	Desg: Peon Role: Orderly Posting: Ms. Geetanjali Goel, Ld. ASJ (SFTC) Dist.: South-West Dwarka Courts, New Delhi	Desg: Peon Role: Orderly Posting: Sh. Vikas Dhull, Ld. Special Judge, (PC Act) (CBI) - 23 Dist.: RACC New Delhi
3	Anil Kumar S/o Late Sh. Jai Lal Singh EC: 10569	Desg: Peon Role: Orderly Posting: Court Previously presided over by Ms. Geetanjali Goel, Ld. ASJ (SFTC) Dist.: South-West Dwarka Courts, New Delhi	Desg: Peon Role: Orderly Posting: In the Court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act) (CBI) - 24 Dist.: RACC New Delhi
4	Sh. Deepak Kashyap S/o Sh. Amar Singh EC: 71619319	Desg: Peon Role: Peon Posting: Sh. Harvinder Singh, Ld. JSCC-cum-ASCJ-cum-Guardian Juge, Dist.: South-West Dwarka Courts, Delhi	Desg: Peon Role: Orderly Posting: In the Court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act) (CBI) - 24 Dist.: RACC New Delhi
5	Vikas Jewel S/o Sh. Mahabir Singh EC: 27452828	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. Dhirender Rana, Ld. JSCC-cum-ASCJ-cum-Guardian Juge, Dist.: Central THC, Delhi	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dhirendra Rana, Ld. ACMM - 04, Dist.: RACC New Delhi

Note:- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

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KATHPALIA

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(GIRISH KATHPALIA)  
DISTRICT & SESSIONS JUDGE (HQs)  
Delhi

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No. ....

ADMIN-III / Central/P&T/2020 Dated, Delhi the.....

07 OCT 2020

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge, Central/West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/RACC Delhi/New Delhi.
3. The Ld. Principal Judge, Family Court, Dwarka/Shahdara/New Delhi/North-West, Delhi, New Delhi, Delhi.
4. PS. Office, Ld. District & Sessions Judge, HQs/West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/RACC Delhi/New Delhi.
5. The Chairperson, Delhi Judicial Academy, Dwarka, Delhi.
6. Administrative Officer (Judicial), O/o the D&SJ, Central/West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/RACC Delhi/New Delhi to submit the compliance report of the order within three days.
7. The Accounts Officer /Assistant Accounts Officer, Accounts Branch, Central/West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West Delhi/New Delhi.
8. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari Courts, Delhi.
9. Dealing Officials, Leave Seat, Central/West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/RACC Delhi/New Delhi.
10. Dealing Officials, Accounts Branch, Central/West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/RACC Delhi/New Delhi.
11. The Officers/Officials concerned.
12. Dealing Official, Layers/ACR Cell, Central District, Tis Hazari Courts, Delhi.
13. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.

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DISTRICT & SESSIONS JUDGE (HQs)  
Delhi